

The layout plan for LIG Houses was originally prepared with a view to construct 560 four-storeyed houses. However, it has now been decided that this category of houses should be restricted to three-storées without reducing the number of houses. The layout plan is accordingly being revised by DDA.

(b) The houses under SFS category-II are under process of construction. The construction of houses under LIG category will be taken up immediately after finalization of the plans. The time for completion of these houses will be 1½ to 2 years approximately.

#### **Opening of Additional District Radio Stations during Seventh Plan**

843. PROF. NARAIN CHAND PARASHAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the opening of additional District Radio Stations has been included in the Seventh Five Year Plan;

(b) if so, the total number of such stations which would be opened in each year of the Seventh Year Plan; and

(c) whether any priority would be given to hilly and backward areas where communications are quite difficult ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). In its draft proposals for the 7th Plan, AIR has included schemes to set up Local Radio Stations in the different States. Implementation of the schemes will depend upon the final shape of the 7th Plan.

#### **Procurement of Millets from Andhra Pradesh**

844. SHRI M. SUBHA REDDY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state whether Government propose to procure jowar and other millets to utilize like rice where there is demand as there is no demand for these crops in Andhra Pradesh ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : No, Sir. Coarsegrains, including jowar, are procured and distributed by the State Governments themselves.

#### **Rehabilitation of Indian Workers returning from Gulf Countries**

845. SHRI K. MOHANDAS : Will the Minister of LABOUR be pleased to state :

(a) whether a large number of Indians working in the Gulf countries are returning as the chances of employment there are dwindling;

(b) if so, whether Government have any scheme to rehabilitate them; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No, Sir.

(b) Government has no such scheme.

(c) Does not arise.

#### **Adoption of Safety Measures in Industrial Establishments in Orissa**

846. SHRI K. PRADHANI : Will the Minister of LABOUR be pleased to state :

(a) the number of industrial accidents that took place in the State of Orissa in 1983-84;

(b) whether Government have given directions in 1984-85 to various industrial establishments in Orissa to adopt adequate safety measures to check industrial accidents;

(c) if so, the number of industrial establishments that have taken those safety measures; and

(d) the result thereof till 30 June, 1985 ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) The number of industrial accidents in the State of Orissa in the year 1983 was 2547.

(b) The enforcement of the Factories Act 1948, which contains measures for safety in industrial undertakings, is entirely the responsibility of the State Government. After the